

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**RAJYA SABHA
UNSTARRED QUESTION NO. 789
TO BE ANSWERED ON 17.12.2018**

Allegation against BCCI Officials

+789. SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that one of the woman cricketers has made an allegation against some officials of Board of Cricket for Control in India (BCCI) about partial treatment towards her which led to an adverse affect on the performance of woman cricket team of India and discouragement to the players;
- (b) if so, the details thereof;
- (c) the steps taken by the Ministry for transparent action on the allegations; and
- (d) the action being taken by the Ministry to ensure that such incidents do not occur in future?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(COL. RAJYAVARDHAN RATHORE (RETD.))**

(a) & (b) It has been informed by BCCI that they had received an email from one of its women players i.e. Mithali Raj, where she has raised certain grievances. The BCCI has looked into the same and initiated steps to appoint a full-time new Head Coach for the Women's Team.

(c) & (d) BCCI is currently administered by Committee of Administrators appointed by Hon'ble Supreme Court of India which is directly monitoring its activities.
